

R.O.C.No.67441-A/2022/B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 51 / 2022

The Government in G.O.(Ms).No.123, Home(Cts-II) Department, dated 25.02.2020, had issued orders for the constitution of **Judicial Magistrate Court, at Manamadurai in Sivagangai District** by converting the existing **Additional District Munsif-cum-Judicial Magistrate Court, Manamadurai. .**

Thiru. A. Muthu Esakki, Additional District Munsif-cum-Judicial Magistrate, Manamadurai, is transferred and posted as Judicial Magistrate, Manamadurai, in the aforesaid newly converted Court.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 11.03.2022.

Sd/- P.DHANABAL,
REGISTRAR GENERAL

(Signature)
11.03.22
(S.O)